



उत्तर प्रदेश 84 प्रदूषण नियंत्रण बोर्ड

UTTAR PRADESH POLLUTION CONTROL BOARD

Ref No.: 1194575 / C-7/O.A.No-163/2023

Date: 29-5-23

To,

The Registrar General,
Principal Bench,
Hon'ble National Green Tribunal,
Copernicus Marg, New Delhi.

Sub.: Regarding submission of Joint Inspection Report in the matter of O.A. No. 163/2023 Kuldeep Singh Vs. M/s Chaudhary Brick Works & Ors. dated 15-03-2023.

Sir,

In compliance of the direction passed by Hon'ble National Green Tribunal during hearing on 15-03-2023 in the matter of O.A. No. 163/2023 Kuldeep Singh Vs. M/s Chaudhary Brick Works & Ors., Joint Inspection Report dated 27-03-2023 & 12-04-2023 is hereby attached on behalf of U.P. Pollution Control Board with a request to put up before Hon'ble National Green Tribunal for kind perusal.

Encl: As Above

Yours Sincerely,

(Vivek Roy)

Chief Environment Officer,
Circle-7

Joint Inspection Report

In the matter of

Kuldeep Singh

V/S

M/s Chaudhary Brick Works

(O.A. No. 163/2023)

Hon'ble National Green Tribunal

(Order dated 15th March, 2023)

Inspection done by

(Joint Committee on dated 27-03-2023 & 12-04-2023)

Contents -

- 1. Back Ground**
- 2. Inspection**
- 3. Observation**
- 4. Conclusion**

Inspection report of M/s Chaudhary Brick Works, Village Kuri Rawana, Teshil Kanth, District Moradabad in compliance of Hon'ble NGT order dated 15-03-2023 in O.A. no. 163/2023 in the matter of Kuldeep Singh Vs M/s Chaudhary Brick Works & Ors.

1- Background-

Hon'ble NGT, New Delhi has passed an order on 15.03.2023 in O.A. no. 163/2023 in the matter of Kuldeep Singh Vs M/s Chaudhary Brick Works & Ors. The main part of order are reproduced here-

"2. According to the applicant, there is no consent under the Air (Prevention and Control of Pollution) Act, 1981 nor siting criteria laid down in "The Uttar Pradesh Brick Kilns (Siting Criteria For Establishment) Rules, 2012 has been followed. The unit is within 100 meters from village habitation, 50 meters from Shaheed Smarak and 800 meters from existing brick kiln.

3. In view of above, let the State PCB and District Magistrate, Moradabad verify factual position and take remedial action in accordance with law within two months. An action taken report may be submitted with Registrar General of this Tribunal by e-mail at judicialngt@gov.in preferably in the form of searchable PDF/ OCR Support PDF and not in the form of Image PDF. If found necessary, Registrar General may place the matter before the Bench for further directions.

Subject to above, the application is disposed of."

2- Inspection of M/s Chaudhary Brick Works, Village Kuri Rawana, Teshil Kanth, District Moradabad -

In compliance of Hon'ble NGT order dated 15.03.2023, inspection of the said brick kiln was carried out by Official's from RO, UPPCB, Moradabad and District Administration, Moradabad on 27.03.2023 in the presence of Shri Dhamendra Chaudhary, Partner of brick kiln.

A - General Information-

Sr. - No.	Date of Inspection	27.03.2023
1	Name and Address of Brick Kiln	M/s Chaudhary Brick Works, Village Kuri Rawana, Teshil Kanth, District Moradabad.
2	Geo Co-ordinates	Latitude- 28.959842 Longitude - 78.638134
3	Year of Establishment	2011
4	Production Capacity	Red Bricks- 25000 Number/Day
5	Raw Materials	Sand, Soil and Water
6	Consent Status and its validity	Air consent granted valid upto- 31.07.2025 (Annexure-1)

7	Operational Status during visit	Operational
8	Water consumption	As per brick kiln representative Domestic- 2.0 KLD Process- 5.0 KLD (in mixing with soil)
9	Effluent generation	Domestic- 1.5 KLD Industrial- 0.0 KLD
10	Stack Height	30 Meter high above ground level
11	Fuel Used	Wood & Coal – 3.5 TPD
12	Air Pollution Control system (APCS)	Gravitational Settling Chamber
13	Necessary approvals for excavation of soil	Environmental clearance issued by DEIAA, Moradabad on 20.05.2017 valid upto 05 years
14	Status of Consent to Establish (CTE)	CTE was issued on 09.09.2011 by UPPCB, Moradabad (Annexure-2)
15	Fugitive Dust Emission control measures	Water sprinkling was found
16	Technology of brick kiln	Fixed Chimney Bull Trench

B- Status of habitation -

i	Status of brick kiln distance from habitation, orchards, existing brick kiln (at the time of CTE in year, 2011)	<ul style="list-style-type: none"> ❖ Village- Kishanpur distance approx. 1500 meter towards East. ❖ Village- Kuri distance approx. 1000 meter towards West. ❖ Village- Sadarpur Allahpur distance approx 2000 meter towards North. ❖ Village- Rawana distance approx 300 meter towards South. ❖ Orchards- Not observed. ❖ Shaheed Smarak- Not observed. ❖ Existing Brick kiln- Not observed. 	Guidelines applicable on brick kiln (Zila Panchyat) <ul style="list-style-type: none"> ❖ Population, Public Building, Hospital, School – 200 Meter. ❖ Mango orchard- East-west direction- 1.5 Km, North-south direction- 300 Meter.
ii	Status of brick kiln distance from nearest habitation, Shaheed smarak and existing brick kiln (at present situation)	<ul style="list-style-type: none"> ❖ Residential houses- 04 nos distance approx 115 meter towards east (Owner of houses told that the construction of houses were made in year 2021). ❖ Residence of Mohd. Umar distance approx 40 meter towards east-west (owner of house told that the construction of house was made in year 2017). ❖ Shaheed Smarak distance approx 80 meter towards north. ❖ Residence of Shri Pawan distance approx 350 meter towards west. ❖ Village Kuri Rawana distance approx 150 meter towards south. ❖ Existing brick kiln M/s Om Brick Works, village Kuri 	

	Rawana, Teshil Kanth, District Moradabad, distance approx 160 meter towards north east (Consent Air issued valid upto 31-07-2024).
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3- Regional Office, UPPCB, Moradabad has carried out stack monitoring and ambient air monitoring on 12-04-2023. Analysis result of stack monitoring and ambient air monitoring are given below-

Table 01- Analysis result of stack monitoring- (Annexure - 3)

Sr. no.	Details of stack	Stack height (Meter)	Result	Standard
			PM (mg/Nm ³)	PM (mg/Nm ³)
1	Attached to kiln	30	324	750

Table 02- Analysis result of Ambient Air Monitoring- (Annexure - 4)

Sr. no.	Monitoring Location	Area Category	Sulphur Dioxide (SO _x) (µg/m ³)	Nitrogen Dioxide (NO _x) (µg/m ³)	Suspended Particulate Matter (PM ₁₀) (µg/m ³)
1	Near Brick kiln stack approx 10 meter away (value)	Rural	16	24	156
Standards			80	80	100

4- Observations -

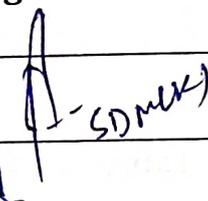
- 1- The said brick kiln had been established in year 2011 after obtaining CTE from Regional Office, UP Pollution Control Board , Moradabad and also having valid consent to operate under the provisions of the Air (Prevention and Control of Pollution) Act, 1981.
- 2- The brick kiln had been established in year 2011, hence the guidelines issued by U.P. Government vide notification dated 27.06.2012 for The Uttar Pradesh Brick Kilns (Siting Criteria for Establishment) Rules, 2012 is not applicable on said brick kiln.
- 3- During visit it was observed that after the establishment of brick kiln the growth of residential area has become rapidly adjacent to brick kiln.

5- Conclusion-

- 1- The brick kiln has obtained the consent to operate under section 21/22 of the Air (Prevention and Control of Pollution) Act, 1981.

- 2- Monitoring result of stack for particulate matter (PM) shows value 324 mg/Nm³ against 750 mg/Nm³ which is complying the prescribed norms
- 3- As per Ambient Air Quality Monitoring result conducted for SO_x and NO_x shows 16 µg/m³ and 24 µg/ m³ respectively, Which are within the norms.
- 4- The value of SPM in ambient air (156 µg/m³) is exceeding against prescribed norm, which may due to vehicular movement on link road just infront of brick kiln. During visit is was observed that the link road passes near the brick kiln whose side is unpaved.

6- Inspection team-

Sr. no.	Name of the inspection officer and Designation	Department	Signature
1	Jag Mohan Gupta, SDM	Sub-District Magistrate, Kanth, Moradabad.	 (SDM)
2	Rajeev Kumar Gupta, Monitoring Asstt.	U.P. Pollution Control Board, Moradabad	



UTTAR PRADESH POLLUTION CONTROL BOARD
Building. No TC-12V Vibhuti Khand, Gomti Nagar, Lucknow-226010

Phone:0522-2720828,2720831, Fax:0522-2720764, Email: Info@uppcb.com, Website: www.uppcb.com

CONSENT ORDER

Ref No. -
 130814/UPPCB/Moradabad(UPPCBRO)/CTO/air/MORADABAD/202
 1

Dated : 10/07/2021

Annex -1

To ,

Shri DHARMENDRA SINGH
 M/s CHAUDHARY BRICK WORKS
 VILLAGE KURI RAWANA, BLOCK CHHAZLETH TEHSIL KANTH DISTRICT
 MORADABAD U.P 244501,MORADABAD,244501
 MORADABAD

Sub : Consent under section 21/22 of the Air (Prevention and control of Pollution) Act, 1981 (as amended) to M/s. CHAUDHARY BRICK WORKS

Reference Application No. 12726497

Dated : 10/07/2021

1. With reference to the application for consent for emission of air pollutants from the plant of M/s CHAUDHARY BRICK WORKS. under Air Act 1981. It is being authorised for said emissions, as per the standards, in environment, by the Board as per enclosed conditions .
2. This consent is valid for the period from 10/07/2021 to 31/07/2025 .
3. In spite of the conditions and provisions mentioned in this consent order UP Pollution Control Board reserves its right and powers to reconsider/amend any or all conditions under section 21 (6) of the Air (Prevention and Control of Pollution) Act, 1981 as amended.

This consent is being issued with the permission of competent authority

**VIKAS
 MISHRA**

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 by VIKAS
 MISHRA
 Date: 2021.07.10
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For and on behalf of U.P. Pollution Control Board

Regional Officer

**Enclosed : As above
 (condition of consent):**

Copy to:

Regional Officer

Dated : 10/07/20

1. This consent
2. Brick kiln
(Preventive
3. Brick
after
4.

CONDITIONS OF CONSENT

1. This consent is valid only for the approved production capacity of Bricks 25000 Number/day.
2. This consent is valid only for products and quantity mentioned above. Industry shall obtain prior approval before making any modification in product/ process /fuel/ plant machinery failing which consent would be deemed void.
- 3(a) The maximum rate of emission of flue gas should not be more than the emission norms for the stacks.

3(b) Air Pollution Source Details.

Air Pollution Source Details					
S.No	Air Pollution Source	Type of Fuel	Stack No.	Parameters	Height
1	Brick kiln	Coal/Wood 3.5 MT/Day	1	Particulate Matter	30 meter from Ground Level

- 3(c) The emissions by various stacks into the environment should be as per the norms of the Board .

Emission Quality Details Detail			
S.No	Stack No	Parameter	Standard
1	1	Particulate Matter	750 mg/nm3

4. Quantity of other pollutants should also be as per the norms prescribed by the Board/MOEF & CC/or otherwise mandatory .
5. The equipment for air pollution control system and monitoring ,as proposed by the industry and approved by the Board should be installed in their premises itself .
6. The modification or installation in the existing pollution control equipments should be done only by prior approval of Board .
7. The operation of air pollution control system and maintenance be done in such a way that the quantity of pollutants should be in accordance with the standards prescribed by the Board/MoEF & CC/or otherwise mandatory .
8. Unit should do provisions for fugitive emissions chimney/stack as per the norms of the Board/MOEF & CC/or otherwise mandatory .
9. The unit should submit the stack emissions monitoring report within one month from issuance of consent order along with the point wise compliance report of the consent order . Further quarterly monitoring report should be submitted .

The Unit will file the renewal application at least 2 months prior to the expiry of this Order.

Specific Conditions:

1. This consent is being issued for the production of Bricks 25000 no./ day.
2. Brick kiln should comply with the provisions of the Environment (Protection) Act 1986, the Air (Prevention and Control of Pollution) Act, 1981 as amended,
3. Brick kiln shall submit the Air quality & process emission monitoring report within one month after starting the production.
4. Brick kiln shall ensure to properly operate and maintain the Air pollution control system i.e. "Gravitational settling chamber" in such a way that air quality shall be within the prescribed norms.
5. Audited industrial balance sheet or C.A. certificate of total investment (Net fixed assets+ current asset- current liabilities) should be submitted in this office.
6. Brick kiln shall ensure to submit the Environment statement within time frame (up to 30 September of each year).
7. The Brick kiln shall ensure to dispose off the Fly ash properly.
8. Brick kiln shall use good quality pulverized coal, wood only for firing. This consent shall be deemed void if any unauthorized/restricted fuel like rubber/scrap/tyre etc. is found used in the process.
9. The Brick kiln shall comply with the directions given by Hon'ble Supreme Court, Hon'ble High Court, National Green Tribunal, Central Pollution Control Board and Uttar Pradesh Pollution Control Board.
10. The Brick kiln shall ensure to submit the license obtained from Jila Panchayat and shall follow the license conditions.
11. The Brick kiln shall install water sprinkler for suppression of dust during loading and unloading of the bricks.
12. Brick kiln shall develop green belt as per the protocol attached with the UPPCB office order no. H16405/220/2018/02 dated 16-02-2018 which is available on UPPCB website. The plantation of saplings should be completed within 04 months time and action taken report shall be submitted to this office. Failing which consent would be revoked without serving any notice to the Brick kiln.
13. The Brick kiln shall ensure to comply with the provisions of The Uttar Pradesh Brick Kilns (Siting Criteria for Establishment) Rule 2012.
14. In compliance of direction issued by Central Pollution Control Board vide letter no-4877-4911, dated-27-06-2017 to all State following conditions are also applicable on the Brick kiln :-
 - a) Provide status on conversion of natural draft to induced draft Brick kilns (with rectangular kiln shape and zig-zag brick setting).
 - b) All the moving area around the main Brick kiln should be paved with the bricks to minimize the fugitive dust emissions from the Brick Kiln operations.
 - c) Ensure that fine dust not to accumulate all around the Brick Kiln.
15. The Brick kiln shall ensure to comply with all the conditions imposed in Environmental Clearance and the copy of E.C. shall be submitted to this office.
16. If closure order is issued by CPCB or UPPCB against the unit, then CTO issued earlier will remain suspended during the closure period and after ensuring the compliance and after revocation of closure order, the CTO will automatically be effective from the date of issuance of closure order revocation, with additional conditions mentioned in the closure revocation order.
17. This CTO is Being Issued as per the provisions of the Air (Prevention and control of Pollution) Act 1981.
18. All the necessary NOC's, Permissions, Licenses etc shall be taken from all concerned statutory authorities.

VIKAS

MISHRA

Digitally signed

by VIKAS
MISHRADate:
2021.07.10

09:02:52 +05'30'

Issued with the permission of competent authority .

For and on behalf of U.P. Pollution Control Board .

Regional Officer



उत्तर प्रदेश प्रदूषण नियन्त्रण बोर्ड

मुरादाबाद

सन्दर्भ संख्या

799/1

एन.ओ.सी. 0/697/मु.1/51 5 दिनांक... 09/09/11...

सेवा में,

Annex - 2

मै०.....

चौधारी विक्रम वर्मा,

मुरादाबाद, काठ,

विषय पर्यावरणीय प्रदूषण को दृष्टि से नई इकाई की स्थापना हेतु, ~~अनापत्ति प्रमाण पत्र~~ ~~अनापत्ति प्रमाण पत्र~~ ~~अनापत्ति प्रमाण पत्र~~ में निम्नलिखित शर्तों के अन्तर्गत अनापत्ति प्रमाण पत्र निर्गमन।

महोदय,

कृपया उपरोक्त विषयक अपने आवेदन पत्र दिनांक... 11.08.11... का संदर्भ लें। आपके आवेदन पत्र पर विचार किया गया है तथा कृपया अवगत हों कि उद्योग को पर्यावरणीय प्रदूषण के दृष्टिकोण से निम्नलिखित विशिष्ट शर्तों एवं सामान्य शर्तों (संलग्नक) के समुचित अनुपालन के साथ सशर्त अनापत्ति प्रमाण पत्र स्वीकृत की जाती है।

१- अनापत्ति प्रमाण पत्र निम्नलिखित विशिष्ट विवरणों के लिए ही निर्गत किया जा रहा है :-

क) स्थल.....

डासरा नं० 386/5, ग्राम गुरीस्थाना, काठ, मुरादाबाद।

ख) उत्पादन.....

डिट 24000/दिना

ग) मुख्य कच्चे माल.....

मिट्टी, लकड़ी, कोयला, रेत एवं पानी।

घ) पानी टैंगन.....

लकड़ी रेत कोयला।

ड) औद्योगिक अप्रवाह की मात्रा..... ३.००००।

उपरोक्त विषय वस्तु में किसी भी प्रकार से परिवर्तन करने पर पुनः अनापत्ति प्रमाण पत्र प्राप्त करना आवश्यक होगा।

उद्योग में मिला आवश्यक यन्त्र समय, हरित पट्टिका, अप्रवाह शुद्धिकरण यन्त्र तथा वायु प्रदूषण नियन्त्रण व्यवस्था की स्थापना में की गई प्रगति रिपोर्ट इस कार्यालय में प्रत्येक माह की दसवीं तारीख तक निरंतर प्रेषित करें।

३- उद्योग इकाई में परीक्षण उत्पादन सब तक प्रारम्भ नहीं करें जब तक कि वह बोर्ड से जल (प्रदूषण निवारण तथा नियन्त्रण) अधिनियम 1974 एवं वायु (प्रदूषण निवारण तथा नियन्त्रण) अधिनियम 1981 के अन्तर्गत सहमति प्राप्त न कर लें। जल एवं वायु सहमति प्राप्त करने हेतु इकाई में उत्पादन प्रारम्भ करने की तिथि से कम से कम 2 माह पहले निर्धारित सहमति आवेदन पत्रों को उत्पादन पूर्व प्रथम आवेदन का उल्लेख करते हुए इस कार्यालय में अवश्य ही जमा कर दिया जाए। यदि उद्योग उपरोक्त का अनुपालन नहीं करता है तो उक्त अधिनियमों के वैधानिक प्रावधानों के अन्तर्गत उद्योग के विरुद्ध बिना किसी पूर्व सूचना के विधिक कार्यवाही की जा सकती है।

उद्योग में पर्यावरण प्रदूषण के पूर्व हमारे क्षेत्रीय कार्यक्रम द्वारा इकाई का निरीक्षण सुनियोजित किया जाये

वर्तमान में जल का मास (O.S.K.L) कि० ली० से अधिक नहीं होगी। सेप्टिक टैंक एवं सोफिट को मास में बदलाने के लिये नालों का अनुसूचित नुद्धि कर निस्सारित किया जाये।

उद्योग में पर्यावरण प्रदूषण नियंत्रण कर्तव्य तथा निर्माण कार्य आपूर्ति के लिए दिये गये आदेश की प्रति इस कार्यालय में प्रमाणांक (S.A.L.P.A.M) तक अवश्य प्रस्तुत की जाये।

S. S. S. S.

7. उद्योग द्वारा गडदे से साफ़ चिमनी की ऊंचाई मूलतः 20 मी० ऊंची रखी जाये।
8. वायु प्रदूषण नियंत्रण हेतु सलाहकार द्वारा दिये गये आदेश के अनुसार ही ग्रेविटेशनल सैटलिंग चैम्बर की स्थापना की जाये।
9. उद्योग के विरुद्ध शिकायत प्राप्त होने पर/पुष्टि होने पर एनओसी निरस्त समझी जायेगी।
10. जिला उद्योग केन्द्र से एसएसआई पंजीकरण प्रमाण पत्र प्राप्त कर प्रस्तुत करें।
11. यह अनापत्ति प्रमाण पत्र दो वर्ष के लिये वैध है।
12. ईंधन के रूप में लकड़ी/कोयला अथवा अनुमन्य ईंधन का प्रयोग किया जायेगा इसके अतिरिक्त गैर अनुमन्य जैसे रबड़, गन्ने की मैली, वेस्ट ऑयल प्लास्टिक वेस्ट आदि का प्रयोग नहीं किया जायेगा।

कृपया ध्यान दें कि उपरोक्त लिखित विशिष्ट शर्तों एवं सामान्य शर्तों का प्रभावी एवं संतोषजनक अनुपालन न करने पर बोर्ड द्वारा निर्गम अनापत्ति प्रमाण पत्र निरस्त कर दिया जायेगा। बोर्ड का अधिकार सुरक्षित है कि अनापत्ति प्रमाण पत्र की शर्तों में सम्मोहन किया जाये अथवा निरस्त कर दिया जाये। उपरोक्त विशिष्ट शर्तों एवं सामान्य शर्तों के सम्बन्ध में द्वारा उद्योग इन कार्यालय में दिनांक 31/10/11 तक प्रथम अनुपालन आख्या अवश्य प्रेषित की जाये। अनुपालन आख्या नियमित प्रेषित की जाये अन्यथा अनापत्ति प्रमाण पत्र निरस्त कर दिया जायेगा।

भवदीय



क्षेत्रीय अधिकारी

तददिनांक

प्रतिपि-

मुख्य पर्यावरण अभियन्ता, सिकन्दर 7-30 प्र० प्रदूषण नियंत्रण बोर्ड लखनऊ को सूचनार्थ एवम् आवश्यक कार्यवाही के लिये प्रेषित।

पटवर्तन एवं जिला उद्योग केन्द्र, मुसादा 8-5 को सूचनार्थ प्रेषित।

क्षेत्रीय अधिकारी

मैसर्स चौधरी विक्रम सिंह ग्राम कुटी रवाना
 तहसील कोड, गुंडा, रामपुर द्वारा प्रस्तावित ईट
 भट्टा स्थल के निरीक्षण के सम्बन्ध में।

उपरोक्त के सम्बन्ध में प्रस्तावित ईट भट्टे का निरीक्षण दिनांक 17.8.11 को किया गया। निरीक्षण के समय निम्न तथ्य प्रकाश में आये :-

1. उक्त ईट भट्टे का स्थल ग्राम कुटी रवाना
 तहसील कोड रामपुर के खसरा नं० 386/5, 389 क्षेत्रफल
 स्थित है।
2. प्रस्तावित स्थल के पूर्व दिशा में कृषि योग्य भूमि ग्राम किशनपुरा
 लगभग 1.5 किमी की दूरी पर स्थित है। 1.5 किमी की
 दूरी तक कोई फलदार वृक्ष का बाग नहीं है।
3. प्रस्तावित स्थल के पश्चिम दिशा में कृषि योग्य भूमि ग्राम कुटी
 लगभग 1.0 किमी की दूरी पर स्थित है। 1.5 किमी
 की दूरी तक कोई फलदार वृक्ष का बाग नहीं है।
4. प्रस्तावित स्थल के उत्तर दिशा में कृषि योग्य भूमि ग्राम सदलपुरा, कल्लुआ
 लगभग 2.0 किमी की दूरी पर स्थित है। 0.5 किमी की
 दूरी तक कोई फलदार वृक्ष का बाग नहीं है।
5. प्रस्तावित स्थल के दक्षिण दिशा में कृषि योग्य भूमि ग्राम रवाना
 लगभग 3.0 किमी की दूरी पर स्थित है। 0.5 किमी
 की दूरी तक कोई फलदार वृक्ष का बाग नहीं है।
6. उपरोक्त तथ्यों के आधार पर उक्त ईट भट्टा स्थल उपयुक्त प्रतीत होता है।
 उद्योग द्वारा रूपये 10000.00 की बैंक गारन्टी जो कि दिनोंक 02
 तक वैध है, मै० चौधरी विक्रम सिंह द्वारा बैंक प्रथम बैंक, (एन.ए.सी.)
रामपुर की प्रस्तुत/जमा की गयी है। भट्टे को अनापत्ति पमाण पत्र
 प्रस्तावित स्थल पर प्रस्तावित उत्पादन हेतु निर्गत किये जाने की संस्तुति की
 जाती है।

वैज्ञानिक सहायक

सहायक अभियन्ता/क्षेत्रीय अधिकारी महोदय

09/9/11



REGIONAL LABORATORY MORADABAD
UTTAR PRADESH POLLUTION CONTROL BOARD
 1-A/I.N.S.-1, Avas Vikas Colony, Buddha Vihar, Delhi Road, Moradabad

Stack Emission Test Report

Ref No.20807818/Moradabad/2023

Date: 28/04/2023

- 1- Name & Address of Industry: CHAUDHARY BRICK WORKS
- 2- Sample Collected By: Vinay Kumar ,JRF, Asif Ali, JLA
- 3- Date of Monitoring: 12/04/2023
- 4- Source of Sampling: Stack
- 5- Stack attached to: NA
- 6- Stack Height: 30.0 M
- 7- Total No. of Boiler: -
- 8- Capacity of Boiler: -
- 9- Fuel used: Wood & Coal
- 10- Quantity of Fuel used: 3.0 TPD
- 11- Flue Gas Velocity: 7.59
- 12- Air Pollution Control Device: -
- 13- Other remarks (if any): -
- 14- Further details of sample location nad Test methods followed are appened overleaf:

Annex-3

Sr no.	Parameter	Unit	Result	Standards
1	PM	mg/Nm ³	324.24	750.0

Analysed by-
[Vinay Kumar JRF]

Authorised Signatory-
Sunil Singh
Chauhan
Sunil Singh Chauhan (ASO)

Digitally signed by Sunil Singh Chauhan
Date: 2023.04.28 11:28:17 +05'30'

VIKAS
MISHRA
Regional Officer

Digitally signed
by VIKAS MISHRA
Date: 2023.04.28
11:28:29 +05'30'



REGIONAL LABORATORY MORADABAD
UTTAR PRADESH POLLUTION CONTROL BOARD
 1-A/I.N.S.-1, Avas Vikas Colony, Buddha Vihar, Delhi Road, Moradabad

Ambient Air Test Report

Ref no-20807842/Moradabad/2023

Date: 28/04/2023

- 1- Name of Place and Address: CHAUDHARY BRICK WORKS ,Moradabad
- 2- Sample Collected By: Vinay Kumar ,JRF
- 3- Date of sample Collection: 12/04/2023
- 4- Date of sample Receipt in Laboratory: 20/04/2023
- 5- Further details of sample location nad Test methods followed are appened overleaf:

Annex-4

Sr no.	Monitoring Location	Area Category	Shift	Sulphar di-oxide(ug/m3)	Nitrogen di-oxide(ug/m3)	Particulate Matter PM10(Less than 10Micron)(ug/m3)	Particulate Matter PM2.5(Less than 2.5 Micron)(ug/m3)
1	CHAUDHARY BRICK WORKS	Industrial/Residential/Rural/Other Area	I	16.00	24.00	156.09	

Analysed by-
[Vinay Kumar]

Authorised Signatory-
Sunil Singh Chauhan
Digitally signed by Sunil Singh Chauhan
 Date: 2023.04.28 11:29:04 +05'30'
 Sunil Singh Chauhan (ASO)

VIKAS MISHRA
Digitally signed
 by VIKAS MISHRA
 Date: 2023.04.28
 11:29:41 +05'30'
 Regional Officer